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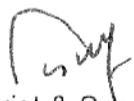
OFFICE OF THE DISTRICT & SESSIONS JUDGE, JIND.

ORDER

Consequent upon transfer of Ms. Arya Sharma, Civil Judge (Sr. Divn.), Jind and Ms. Sarita Solanki, Civil Judge (Jr. Divn.), Jind by the Hon'ble High Court vide order dated 07.04.2021, conveyed vide Endst. No. 188 Gaz./VI.M.46 dated 07.04.2021, the Internal Complaints Committees for the preservation and enforcement of the right to gender equality of the working women and to ensure the prevention of sexual harassment of women at work place at Jind Headquarters and its Sub Divisions at Safidon and Narwana are hereby reconstituted as under :-

<b>Jind Headquarter</b>	1. Dr. Parminder Kaur, Principal Judge, Family Court, Jind. 2. Ms. Nisha, Addl. Civil Judge (Sr. Divn.), Jind. 3. Sh. Birender Singh Redhu, Superintendent. Gr.II 4. Ms. Mukesh Kumari, Copy Clerk. 5. Ms. Jyoti Maan, Advocate, District Courts, Jind.	Presiding Officer Member Member Member Member
<b>Safidon Sub-Division</b>	1. Ms. Jyoti Sandhu, Civil Judge (Jr. Divn.), Safidon. 2. Ms. Sarla, Stenographer Gr.III In the Court of Shri Ajay Kumar, Addl. Civil Judge (Sr. Divn.), Safidon. 3. Ms. Archana Samrat, Advocate, Civil Courts, Safidon.	Presiding Officer Member Member
<b>Narwana Sub-Division</b>	1. Ms. Seema, Civil Judge (Jr. Divn.), Narwana. 2. Ms. Sakshi, Stenographer Gr.III in the Court of Civil Judge (Jr. Divn.), Narwana. 3. Ms. Anuradha Sharma, Advocate, Civil Courts, Narwana.	Presiding Officer Member Member

All concerned be informed accordingly.

  
9/4/2021  
District & Sessions Judge,  
Jind.


Endst. No. 4221 - 4240

Dated 09/04/2021

A copy is forwarded to the following for information:

1. The Registrar General, Punjab & Haryana High Court, Chandigarh with reference to Hon'ble High Court letter bearing No. 564 Spl.E.II/L/80(a) dated 03.07.2018.
2. All the Judicial Officers posted in this Sessions Division with a direction to circulate the same amongst all the concerned employees.
3. Ms. Jyoti Mann, Advocate, District Courts, Jind.
4. Ms. Archana Samrat, Advocate, Civil Courts, Safidon.
5. Ms. Anuradha Sharma, Advocate, Civil Courts, Narwana.
6. System Officer of this office with a direction to upload the same on the official website.

  
District & Sessions Judge,  
Jind.

  
09/04/2021